

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

**LOK SABHA
UNSTARRED QUESTION NO. 1350
TO BE ANSWERED ON FRIDAY THE 9TH FEBRUARY, 2018
20 MAGHA SAKA 1939**

DIRECT TAX COLLECTION

1350. SHRI RAJENDRA AGRAWAL:

Will the Minister of FINANCE be pleased to State:

- (a) the total direct tax revenue received by the Government from various States/UTs particularly Uttar Pradesh during the last three years and the current year;
- (b) the targets set by the Government for the collection of direct taxes during the last three years and the current year;
- (c) whether there has been a shortfall in the direct tax collection during the said period, if so, the details thereof along with the reasons for the loss;
- (d) the corrective steps taken by the Government in this regard; and
- (e) the steps contemplated by the Government to make the system of direct tax collection more effective?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

(a) The details of total direct tax received by the Government from various States/UTs particularly Uttar Pradesh during the last three years is attached as annexure. With regard to direct tax revenue received by the Government from various States/UTs during the current financial year, it is stated that the said data is compiled only after the completion of the financial year.

(b) to (d) The data of direct taxes collections vis-à-vis the Revised Estimates for the last three financial years is as under:

(Rs. in crores)

Financial year	Revised Estimates	Direct Taxes Collections	%age of Revised Estimates Achieved
2014-15	705628	695744	98.60%
2015-16	752021	741945	98.66%
2016-17	847098	849713	100.31%
2017-18 (Up to January 2018)	10,05,000	695469	69.20%

The budgetary targets are set before the beginning of the relevant financial year on the basis of the GDP forecast and expected buoyancy in direct taxes. These estimates are revised before the end of the financial year on the basis of the growth achieved up to that period. The shortfall/excess in the years under reference has been within reasonable limits.

(e) In order to maximize direct tax collections, the field officers have been asked to take several steps including monitoring of advance tax payments by top taxpayers, recovery of outstanding demand, monitoring payment of tax deducted at source by top deductors, organizing awareness programmes regarding TDS/TCS provisions for proper compliance, utilizing information available through Statement of Financial Transaction (SFT) and other agencies for detection of cases of tax evasion and new tax-payers, enforcement action by way of searches and surveys, efforts towards widening of tax base, early disposal of high demand assessments and appeals for early recovery of demand, multi-media campaign to encourage voluntary compliance of tax laws, monitoring of payment of Dividend Distribution Tax and Regular Assessment Tax, etc.

Annexure**State/UT wise collection of Direct Taxes**

(In Rs. Crore)

Financial Year	2014-15	2015-16	2016-17
States/UT			
Andhra Pradesh	29769.01	34057.29	36241.34
Arunachal Pradesh	17.19	127.72	169.38
Assam	3658.69	3982.79	4709.99
Bihar	4425.75	5425.54	6519.42
Jharkhand	1344.70	3597.40	4546.72
Goa	2820.02	1600.30	2248.96
Gujarat	35912.46	33964.61	38808.27
Haryana	12638.80	16741.96	20312.64
Himachal Pradesh	2042.42	2085.17	2458.67
Jammu Kashmir	1284.22	1383.96	1091.08
Karnataka	60595.22	72040.94	85920.98
Kerala	11909.69	10171.03	13779.42
Madhya Pradesh	14262.57	12237.37	15768.55
Chhatisgarh	1286.86	2996.61	3678.98
Maharashtra	277720.11	287005.33	314056.27
Manipur	53.31	67.66	128.36
Meghalaya	292.75	701.51	791.71
Mizoram	39.79	51.36	111.70
Nagaland	30.36	40.26	160.33
Delhi	91247.90	101664.01	108882.50
Odisha	9871.25	7264.39	9339.21
Punjab	7072.98	8225.04	10320.01
Rajasthan	13146.11	13352.75	20182.09
Sikkim	323.88	199.43	261.35
Tamil Nadu	44732.62	50522.36	60077.95
Tripura	138.91	206.23	264.52
Uttar Pradesh	27159.83	24981.22	29309.60
Uttrakhand	1750.63	2288.42	2735.68
West Bengal	27793.48	29795.17	35175.89

Financial Year			
States/UT	2014-15	2015-16	2016-17
Telengana	439.46	1955.31	3452.85
Total	683780.97	728733.34	831504.42
Andaman Nicobar	93.37	60.83	68.14
Chandigarh	1922.65	1773.56	2077.37
Daman and Diu	188.63	185.24	226.44
Dadar N. Haveli	290.20	157.68	194.93
Puducherry	385.89	466.95	584.32
Lakshadweep	2.84	14.08	18.58
Total	2883.58	2658.34	3169.78
C.T.D.S.	9124.29	10330.92	15144.28
Grand Total	695788.85	741722.60	849818.48

Source: Pr. CCA CBDT.

